

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 221  
CP No. (IB)- 21/121/JPR/2024  
Under Section 121 (1)(b) of IBC, 2016

**In the matter of:**

**State Bank of India**

... Applicant/Creditor

**Versus**

**Sanjay Maheshwari**

... Respondent/Personal Guarantor

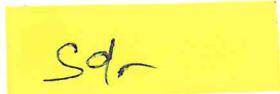
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

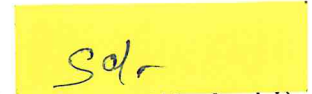
For the Applicant : Krishna Sharma, Proxy

**ORDER**

Heard Mr. Krishna Sharma, proxy counsel appearing on behalf of Mr. Abhishek Anand, Adv. for the Applicant. None appeared for the Respondent. No reply has been filed to the application u/s 121(1)(b) of IBC, 2016. List the matter on 07.06.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 03, 2024